

**IN THE INCOME TAX APPELLATE TRIBUNAL,  
KOLKATA 'A' BENCH, KOLKATA  
[Virtual Court Hearing]**

**Before Shri Rajpal Yadav, Vice-President (KZ)  
&  
Shri Manish Borad, Accountant Member**

**I.T.A. No. 152/KOL/2021  
Assessment Year: 2016-2017**

***M/s. Asro Marketing Pvt. Ltd.,.....Appellant  
31, Shibtolla Street, Burrabazar,  
Kolkata-700007  
[PAN: AAKCA3144J]***

**-Vs.-**

***Income Tax Officer,.....Respondent  
Ward-9(1), Kolkata,  
Aayakar Bhawan,  
P-7, Chowringhee Square,  
Kolkata-700069***

**Appearances by:**

*Shri Punit Agarwal, FCA, appeared on behalf of the assessee  
Md. Ghayas Uddin, CIT(DR), appeared on behalf of the Revenue*

Date of concluding the hearing : March 31, 2022  
Date of pronouncing the order : March 31, 2022

**O R D E R**

**Per Rajpal Yadav, Vice-President (KZ):-**

This appeal filed by the assessee is directed against the order of Id. Principal Commissioner of Income Tax-1, Kolkata dated 11.03.2021 passed under section 263 of the Income Tax Act, 1961.

2. Shri Punit Agarwal, Id. Authorized Representative of the assessee-Company has moved an application dated 28.03.2022 seeking the permission of the Bench to withdraw this appeal. Since the Id. D.R. has no objection in this regard, the permission as sought by the Id. Authorized

Representative of the assessee-Company is granted and accordingly the appeal of the assessee is dismissed as withdrawn.

**3. In the result, the appeal of the assessee is dismissed.**

Order pronounced in the open Court on March 31, 2022.

**Sd/-  
(Manish Borad)  
Accountant Member**

**Sd/-  
(Rajpal Yadav)  
Vice-President (KZ)**

***Kolkata, the 31<sup>st</sup> day of March, 2022***

*Copies to : (1) M/s. Asro Marketing Pvt. Ltd.,  
31, Shibtolla Street, Burrabazar, Kolkata-700007*

*(2) Income Tax Officer,  
Ward-9(1), Kolkata,  
Aayakar Bhawan,  
P-7, Chowringhee Square, Kolkata-700069*

*(3) Pr. Commissioner of Income Tax-1, Kolkata,  
(4) The Departmental Representative  
(5) Guard File*

*TRUE COPY*

*By order*

*Assistant Registrar,  
Income Tax Appellate Tribunal,  
Kolkata Benches, Kolkata*

***Laha/Sr. P.S.***